

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प. 19(1)न्याय/2014

जयपुर, दिनांक 11 0 MAY 2017

आदेश:-

माननीय उच्च न्यायालय की अनुशंसा पर राज्य सरकार द्वारा पारिवारिक न्यायालय अधिनियम, 1984 (केन्द्रीय अधिनियम संख्या 66) की धारा 4 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए **Shri Shyam Sunder Lata, Judge, Family Court No.2 Bikaner** को अपने पद के कार्य के अतिरिक्त **Judge, Family Court No.1 Bikaner** का अतिरिक्त कार्य सम्पादित करने हेतु एतद्वारा नियुक्त/पदस्थापित करती है।

Note:-

1. **Shri Lata**, who has been appointed as P.O. of the Court stationed at the same headquarter in addition to his own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

By Order of Governor

Principal Secretary, Law

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री महोदय राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधिराज्य मंत्री महोदय, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक **4961 दिनांक 04.05.2017** के क्रम में।
5. संबंधित अधिकारी माहंत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
6. संबंधित अधिकारी की निजी पत्रावली।
7. रक्षित पत्रावली।

Joint Secretary, Law

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2017/5107

Date : 11.05.2017

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges sitting at Jodhpur.
- 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 4.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
- 5.**Shri Shyam Sunder Lata, Judge, Family Court No.2, Bikaner.**
- 6.**DJ, Bikaner/ Judge, Family Court No.1, Bikaner/Treasury Officer, Bikaner.**
- 7.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 8.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 9.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

REGISTRAR (ADMN.)

851
11/5/17

828
11/5/17